

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-52/2006/6258/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the th 30 July, 2024.

Sub: **Casual Leave.**

Ref:- Your letter No.DJKA/2024/6617 dtd. 26.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.08.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 02.08.2024 till the morning of 05.08.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-52/2006/6259/A, dated , 30-07-24

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

30/07/24
JT. REGISTRAR (VIGILANCE)
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